

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

IA (DIS.)20/2024 in C.P. (IB)/527(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **ANDHRA BANK V/s PROJECT MASTER**
ELECTRICALS PVT LTD

Section 54(1) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA (DIS.)20/2024 in C.P. (IB)/527(MB)2018

- 1) Mr. A.K. Mishra, Ld. Counsel for the Applicant is present.
- 2) Ld. Counsel for the Applicant seeks leave of this Bench to file and place on record Affidavit contending that certain developments have been taken place in the intervening period. Leave as prayed is allowed.
- 3) Stand over to 15.07.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare